

08

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.09.2019

**PRIORITY CAUSE LIST – 1**


PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 229/BB/2019	For admission	Sec 7 of I&B code 2016	M/s India Infoline Finance Ltd	Singhanian & Co., Advocates	M/s Unishire Regency Park LLP	G S Venkat Subbarao, Advocate

ADVOCATE FOR PETITIONER/s:

  
Rakash RAMAN SINHA  
FOR:  
MILIND DANIGE

ADVOCATE FOR RESPONDENT/s:

  
SUMA A.L.  
9902649419

**ORDER**

Heard Shri Aakash Raman <sup>Sinha</sup> ~~Singh~~, learned Counsel for the Petitioner and Ms. Suma A.L, learned Counsel for the Respondent. Learned Counsel for the Respondent accepts notice for the Respondent and requests time to file statement of objections. Learned Counsel for the Respondent is directed to file statement of objections well before the next date of hearing, duly serving the copy on the other side. Post the case on **16.10.2019**.

  
MEMBER (T)

  
MEMBER (J)

Shruthi

**Verified**

  
Court Officer